

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1275(KB)2019
IA(I.B.C)/1971(KB)2023,
IA(I.B.C)/1111(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	RELIANCE COMMERCIAL FINANCE LIMITED VS PRAPTI FASHIONS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Rachit Lakhmani, Adv.] For the Resolution Professional
Ms. Pooja Saha, Adv.] in IA(I.B.C)/1971(KB)2023
Mr. Siddhanth Makkar, Adv.]

Mr. Rishad Medora, Adv.] For R-1 in IA(I.B.C)/1111(KB)2023
Mr. A. Chakraborty, Adv.]
Mr. T. Ganguly, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/1971(KB)2023**
 - (a) Heard. **Reserved For Orders.**
 - (b) Convenience note be filed within seven days of time.
3. Post this matter on **28.08.2024.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**